Annexure-4
Name of the corporate debtor: Shri Paramsukh Edible Foods Private Limited; Date of commencement of CIRP: 11.09.2025; List of creditors as on: 08.10.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

									Zo.	SI.
TOTAL		Baroda	Bank of						No. creditor	Sl. Name of
		IPLC00/6/6	U999999MH191						tion No.	Identifica-
			15.09.2025				receipt	Date of	received	Details of claim
27,31,77,448.23			27,31,77,448.23				claimed	Amount	ed	claim
27,31,77,448.23 27,31,77,448.23			U99999MH191 15.09.2025 27,31,77,448.23 27,31,77,448.23 Corporate 27,31,77,448.23		,	admitted	claim	Amount of		
	Claim	Guarantee	Corporate				claim	Nature of Amount		Details o
27,31,77,448.23			27,31,77,448.23			guarantee	covered by	Amount		Details of claim admitted
						Party?	related	Whether		
36.63			36.63	CoC	in	share	voting	% of		
								claim	contingent	Amount of
						off	may be set-	dues, that	contingent any mutual	Amount of
									claim not	Amount of
			,					admitted verification	claim not claim under	Amount of
										Amount of Amount of Amount of Remarks, if any

china R. Jah.



Annexure - 8

Name of the corporate debtor: Shri Paramsukh Edible Foods Private Limited; Date of commencement of CIRP: 11.09.2025; List of creditors as on: 08.10.2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Z S	Name of	Identifica-	Details of claim	of claim			Details of claim admitted	im admitted			Amount of contingent	o A	Amount Amount of any of claim
,			Date of	Amount	Amount of Nature	Nature of claim	Amount covered by	Amount Whether	Whether related	Amount Whether % of voting overed by related share in	0	claim	laim mutual not dues, admitted
			recipi	Clatifica	admitted		security interest	guarantee	party?	CoC			H Y
_	Rakesh Kumar Goyal AJYPG4276H 15.09.2025 1,43,05,658 Proprietor of M/s Mohini Food Products	AJYPG4276H	15.09.2025	1,43,05,658	1,43,05,658	00		,	ı			1	
2	Asst.Comm.CGST &		/25.09.2025	1,88,448	1,88,448	OC		1		ı			
	Central Excise, Division-I, Gwalior, Madhya Paradesh	2023-24											
ω	The Commissioner, CGST Commissionerate Udaipur	NA	27.09.2025	4,73,48,298	27.09.2025 4,73,48,298 4,73,48,298	000				1			
	Total			6 18 47 404	6 18 47 404 6 18 47 404	ı		1	1				

mirag R. Joh,



Annexure-3

Name of the corporate debtor: Shri Paramsukh Edible Foods Private Limited; Date of commencement of CIRP: 11.09.2025; List of creditors as on: 08.10.2025 (Amount in ₹ INR)

Union Bank U99 of India 9PT			Limited PLC	Axis Bank L65			ſ					SI. Name of Ide	
	9PTC000615	9999MH191 15	PLC020769	110GJ1993 15								Identification	
		5.09.2025 2		5.09.2025				,	receipt	Date of	received	Details of claim	List of s
7 75 44 418 76		6,70,14,044.76		L65110GJ1993 15.09.2025 20,55,30,374					claimed	Amount	2	laim	List of secured financial creditors (other than financial
47.25.44.418.76 47.25.44.418.76		26,70,14,044.		20,55,30,374 Financial 20,55,30,374				admitted	claim	Amount			al creditors (ot
	Claim	76 Financial	Claim	Financial				claim	of	of Nature			her than fin
47,25,44,418.76		U99999MH191 15.09.2025 26,70,14,044.76 26,70,14,044.76 Financial 26,70,14,044.76		20,55,30,374			interest	security	covered by	Amount	admitted	Details of claim	ancial creditors
		1		1	ntee	guara	d by	covere	nt	Amou		n	belongin
		1		1				party?	related	Whether			creditors belonging to any class of creditors)
63.37		35.81		27.56			in CoC	share	voting	% of			ss of cred
		1						claim	gent	contin-	of	Amount	litors)
		1		1		011	be set-	that may	dues,	mutual	of any	Amount	
		1								admitted	claim not	Amount of	(Ar
		1		1					OII	vermeauon	claim not claim under if any	Amount of Amount of Rema	(Amount in ₹ INR)
											папу	Remarks,	

misag R. Sheeh

